

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1749 OF 2018
IN APPEAL NO. 305 OF 2018
& IA NO. 1297 OF 2018 & IA NO. 1750 OF 2018

Dated: 6th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power Rajasthan Limited - Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)

Counsel for the Appellant(s) : Mr. Venkatesh
Mr. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Somesh Srivasthava
Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bhardhan

ORDER

IA NO. 1749 OF 2018
(Application for early hearing)

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, list the main matter on **10-12-2018** instead of 19-12-2018. The Application is disposed of.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson